

NOTIFICATION

It is hereby notified that on attaining the age of superannuation, **Shri Het Ram Garg, Section Officer, High Court of Himachal Pradesh, Shimla** shall stand retired from service on and w.e.f. **31.01.2017 (A.N.)**.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.3(130)/79-I-

Dated 13.01.2017

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla, -171003.
3. The Accountant General (A&E), H.P., Shimla -171 003.
4. The CPC/All the Additional Registrars/Deputy Registrars/ Assistant Registrars/Secretaries/Court Masters;
5. All the Section Officers/Private Secretaries/Chief Librarian/ Estate Officer/Public Relations Officer;
6. The Secretary/Private Secretary to the Registrar General/ Registrar(Vigilance)/Registrar(Judicial)/Registrar(Rules)/ Registrar (Administration)/Registrar(Establishment);
7. **The Section Officers (Accounts/GAD/Computer and Judges Brach) and Chief Librarian of this Registry are requested to issue Demand/No Demand Certificate immediately, so that the payment of post retirement benefits i.e. retirement gratuity, leave encashment etc. may be released to the retiring officer, after making adjustment of necessary deduction, if any due from the retiring officer.**
8. The Section Officer (Computer) is directed to upload this Notification on the High Court website.
9. The above named Officer (By name).

(From Sl.No.1,4 to 9, High Court of H.P.,Shimla)


Deputy Registrar (Estt.)